

14.20 hours

The Lok Sabha re-assembled after Lunch at Twenty minutes

past Fourteen of the Clock.

(Shri P.H. Pandiyan *in the Chair*)

Title: Introduction of the Rehabilitation Council of India (Amendment) Bill, 2000.

MR. CHAIRMAN (SHRI P.H. PANDIYAN): Now, the hon. Minister, Shrimati Maneka Gandhi to introduce a Bill to amend the Rehabilitation Council of India Act, 1992.

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I beg to move for leave to introduce a Bill to amend the Rehabilitation Council of India Act, 1992.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Rehabilitation Council of India Act, 1992."

The motion was adopted.

SHRIMATI MANEKA GANDHI: I introduce the Bill.

*Publish in the Gazette of India, Extraordinary, Part-II, Section 2, dated 2.5.2000.